


O.A. No.198/06

ORDER DATED 1st MAY, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. N. Panda, Ld. Counsel for the applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the Respondents.

2. It is reported by Mr. Panda, Ld. Counsel for the applicant that this O.A is covered by an order dated 17th February, 2009 passed by this Tribunal in O.A No.197/06. Mr. Ojha, Ld. Standing Counsel for the Respondents agrees with this.

3. In view of this, we hold that the decision and conclusion arrived at in the above O.A, shall apply in letter and spirit to the present O.A., ~~Ordered Accordingly, No costs. the~~

O.A. stand adj. 05/05/09
Member (A)

AB
MEMBER (J)